

4225 Written Answers PHALGUNA 16, 1885 (SAKA) Statement re: 4226
recovery of
Explosives at Rangiya
Railway Station, Assam

(a) whether it is a fact that the General Manager of Rourkela Steel Plant recently visited West Germany to finalise arrangements for import of machinery for expansion of the Rourkela Steel Works;

(b) if so, the extent of machinery to be imported for the purpose; and

(c) the extent to which the capacity of the plant would be expanded thereby?

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): (a) to (c). The capacity of the Rourkela Steel Plant is being expanded from one million tonnes to 1.8 million tonnes. Orders for import of plant and equipment have already been placed. General Manager of the Plant left for West Germany on 22nd February, 1964, to sign the contracts with the various firms. About 78,000 tonnes of machinery is likely to be imported.

Small Industries in Assam

975. Shri P. C. Borooah: Will the Minister of Industry be pleased to state:

(a) whether the Minister of Industries of Assam State Government in his discussions in New Delhi with State Trading Corporation and Planning Commission's representatives appealed to Government to make increased allocations of raw materials for the small industries in Assam for the ensuing financial year; and

(b) if so, Government's response thereto?

The Minister of Industry (Shri Kanungo): (a) and (b). The Minister of Industries of Assam State has had discussions with the Chairman of the State Trading Corporation regarding allocation of certain raw materials to the Assam State for immediate requirements. In pursuance to those discussions an *ad-hoc* allotment of 50 tons of caustic has been made to the small scale industries in Assam State. Release of Mutton Tallow to eligi-

ble small scale units of Assam will also be made by the State Trading Corporation from the shipment expected shortly.

The Minister of of Industries, Assam State did not have any discussion with the Planning Commission regarding increased allocation of raw materials for small industries in Assam for the ensuing financial year. Some references regarding allocations of raw materials to Assam have, however, been received and these are being sympathetically considered.

12 hrs.

ARREST OF MEMBER

Mr. Speaker: I have to inform the House that I have received the following telegram, dated the 5th March, 1964, from the Magistrate, First Class, Cuddapah:

"Shri Y. Eswara Reddy, Members, Lok Sabha, was arrested by Inspector of Police, Cuddapah and detained in the sub-jail."

12.0½ hrs.

PUBLIC ACCOUNTS COMMITTEE TWENTY-FIRST REPORT

Shri Tyagi (Dehra Dun): Sir, I beg to present the Twenty-first Report of the Public Accounts Committee on Audit Report (Civil) on Revenue Receipts 1963.

12:01 hrs.

STATEMENT RE. RECOVERY OF EXPLOSIVES AT RANGIYA RAIL- WAY STATION, ASSAM

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): Sir, on behalf of Shri Nanda, I make the following statement: